| FORM-7  |  |   |  |   |   |  |   |   |
|---|--|---|--|---|---|--|---|---|
| LIST OF CASES RECEIVED FOR PRE- INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH OF FEBRUARY -2025 |  |   |  |   |   |  |   |   |
| Sl. No.   | Court Name   | Name of<br>Mediating<br>authority/center            | Total Number<br>of Applications<br>pending on the<br>1st day of the<br>month | Total<br>Applications<br>Received during<br>the Month | Total Number of<br>cases settled<br>during the<br>Month | Total Number of<br>Non-starter cases<br>during the Month | Total Number of<br>Cases Filed<br>during the<br>month | Total Number of<br>Application Pending at<br>the end of the month |
|   | LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)              |   |  |   |   |  |   |   |
|   | LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.<br>CCH-84 |   |  |   |   |  |   |   |
|   | LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.<br>CCH-85  |   |  |   |   |  |   |   |
|   | LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.<br>CCH-86   | DLSA  | 794  | 283   | 1   | 182  | 2   | 892   |
|   | LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)              |   |  |   |   |  |   |   |
|   | LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)             |   |  |   |   |  |   |   |
|   | LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)            |   |  |   |   |  |   |   |
|   | LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)              |   |  |   |   |  |   |   |
| 1   | Bengaluru Rural District   | DLSA  | 121  | 45  | 0   | 34   | 0   | 132   |
| 1   | IV Addl. District and Sessions Judge(Commercial Court),<br>Ballari.    | Pre-Institution of<br>mediation center ,<br>Ballari | 26   | 5   | - Nil-  | -NIL-  | -NIL-   | 31  |